

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 4

C.P.(IB)2877/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 22.09.2022

NAME OF THE PARTIES: - **M/S Sagar Construction**
V/s
Marvel Landmarks Pvt Ltd

Appearance (via video-conference):

For Applicant : Adv. Neeraj Godbole

For Respondent : Adv. Amit

Section 9 of IBC, 2016

ORDER

Ld. Counsel for the parties are present. Ld. Counsel for the Operational Creditor seeks time to take out an Interlocutory Application for withdrawal of Company Petition. Time is allowed. List this matter on Board **30.09.2022**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Prasad